

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/21/777/2017

HYDERABAD, this the 15th day of February, 2021

Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member



B. Narasimha, S/o. Lingaiah,
Aged about 48 years,
Occ: Messenger (Compulsorily retired),
O/o. Director DMD Establishment,
R/o. H.No.17-9-180/6/2,
Kurmaguda, Saidabad, Hyderabad.

...Applicant

(By Advocate : Sri M.V. Krishna Mohan)

Vs.

1. Union of India rep. by
The Secretary, Ministry of Defence,
Sena Bhavan, New Delhi.
2. The Programme Director,
Ministry of Defence,
Department of Defence & Research Development,
Äakanksha Development Enclave,
Rao Tularam Marg,
New Delhi – 100 010.
3. The Director,
Defence Machinery Design Establishment
No.1 Nicolson Road, Tarband,
Secunderabad – 500 009.

....Respondents

(By Advocate : Sri M. Venkata Swamy, Addl. CGSC)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)

Through Video Conferencing:-

Learned counsel for the applicant has submitted a letter dated 12.02.2021 stating that the applicant would like to withdraw the O.A. for personal reasons. Permission is granted. The O.A. is closed as withdrawn. No order as to costs.



(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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